Annexure-7

Name of the corporate debtor Date of Commencement of Liquidation Date of Order Received of Liquidation List of Stakeholders as on KONVERGE HEALTHCARE PRIVATE LIMITED

25/07/2025 30/07/2025 29/09/2025

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent	Amount of any mutual dues,	claim under	claim not	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in SCC	- claim	that may be set- off	verification	admitted	
1	State Tax Department	Gujarat	11/08/2025	1,40,998.00	1,40,998.00	State Tax (VAT & CST)	NO	0	0	0	0	0	Received Form C original by Post
2	Employees Provident Fund Organisation	Central Government	26/09/2025	18,87,195.00	18,87,195.00	Provident Fund	NO	0	0	0	0	0	Annexure-A dated 26.09.2025 along with Provident Fund dues details
	Total			20,28,193.00	20,28,193.00			-					